	Annexure-5														
	Name of the corporate debtor: Aram Rubber Products Private Limited ; Date of Commencement of Liquidation 04.07.2024 order received 05.07.2024;														
	List of Stakeholders as on: 03.09.2024														
	List of Operation Creditor (Government Dues)(Amount in 🖲														
SI. No	 Name of creditor 	Details of claim		Details of claim							Amount of contingent	Amount of any mutual dues, that	Amount of claim	Amount of claim	Remarks, if any
		received		admitted							claim	may be set off	rejected	under verification	
S.No.	Name of Operational Creditor (Government Dues)	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether security interest	Details of	Amount	% share in total					
				admitted		security interest	relinquished? (Yes/No)	Security Interest	covered by	amount of claims					
									guarantee	admitted					
1	Employment Provident Fund Organization	22-07-2024	2,81,87,404.00	2,75,21,003.20	Government Dues	-		-	-	1.94		-	-	-	
2	Office of Commisioner of Customs, Lucknow, Uttar Pradesh	Under CIRP	12,90,34,980.00	12,18,44,578.00	Government Dues			-	-	8.61		-		-	
3	ESIC , LUCKNOW , Uttar Pradesh	Under CIRP	2,27,00,147.00	2,27,00,147.00	Government Dues			-	-	1.60		-		-	
	Total		17,99,22,531.00	17,20,65,728.20						12.16			0		